

an>

Title: Introduction of the Whistle Blowers Protection (Amendment) Bill, 2015.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): I beg to move for leave to introduce a Bill further to amend the Whistle Blowers Protection Act, 2011.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Whistle Blowers Protection Act, 2011."

*The motion was adopted.*

DR. JITENDRA SINGH: I introduce the Bill.